(च) जी नहीं।

ं (छ) लैक्टोस संयंत्र की स्थापना करने के लिये सरकार की ओर से कोई कदम उठाने का प्रस्ताव नहीं है।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) The import of sugar of milk (Lactose) during 1971-72 and 1972-73 (latest figures upto December, 1972 available) as extracted from the Monthly Statistics of the Foreign Trade of India, Vol. II—Imports, is given below:—

Year			Quantity	Value
1			(tennes)	(Rs.)
1971-72			2,093.42	53,32,834
1972-73			1,522.57	47,77,231
(Upto De	c. 197	2).		

- (b) No.
- (c) Yes, 'Channa' (commonly known as cheese) is prepared in large quantities in West Bengal, Bihar and Orissa for manufacture of sweets.
- (d) The exact quantity is not known. The 'Channa' whey goes to waste as it is not possible to utilise it for manufacture of lactose.
- (e) Sugar of milk (lactose) can be manufactured from whey. However, it is not possible to collect small quantities of Channa' whey from individual sweet-meat dealers from a limited area for manufacture of lactose. This whey needs to be chilled immediately to prevent fermentation and conversion of milk sugar (lactose) in whey to lactic acid. A lactose plant needs very large quantities of whey for manufacture of lactose.
 - (f) No.
- (g) The Government is not contempating any steps for setting up of lactose plant.]

Jawaharlal Nehru University

1335. SHRI D. K. PATEL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether the Jawaharlal Nehru University has taken over Institute of Russian Studies and Indian School of International Studies if so, from which dates; and
- (b) whether Government have protected the service conditions of the non-teaching employees of the University enjoyed by them before take over of the above two institutions?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) The Indian Institute of International Studies and the Institute of Russian Studies have been merged with the Jawaharlal Nehru University with effect from 5-6-1970 and 11-10-1969 respectively.

(b) According to the University, the service conditions of the non-teaching employees of both these institutions have been protected.

Enforcement of DIR in U. P.

1336. SHRI N. H. KUMBHARE: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Uttar Pradesh administration have decided using of the Defence of India Rules to arrest hoarders and requisition grain from farmers; and
- (b) if so, how many persons have been prosecuted under the Defence of India Rules and how much grain was requisitioned ever since the rule, were brought into force?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) The Government of Uttar Pradesh have issued under the Defence of India Rules an Order called the Uttar Pradesh Wheat (Requirement to Sell) Order, 1973. Under the

^{†[]} English translation.